

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S COROMANDEL AGRICO PRIVATE LIMITED

Sr. No	Particulars	Details
1	Name of corporate debtor	M/S. Coromandel Agrico Private Limited
2	Date of incorporation of corporate debtor	16-12-1998
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies (Kanpur) under the Companies Act, 1956
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74899UP1998PTC064041
5	Address of the registered office and principal office (if any) of corporate debtor	E9, Industrial Area, Sikandrabad (Gopalpur) Bulandshahr-203205, Uttar Pradesh, India, Sikandrabad, Uttar Pradesh, India - 203205
6	Date of closure of Insolvency Resolution Process.	June 05, 2025
7	Liquidation commencement date of corporate debtor	Order pronounced on June 05, 2025
8	Name and registration number of the insolvency professional acting as liquidator	Mr. Sushil Kumar Singhal Reg: IBBI/IPA-001/IP-P-01655/2019-2020/12536
9	Address and e-mail of the liquidator, as registered with the Board	Address: A-3/504 Krishna Apra Gardens, Plot no-7, Vaibhav Khand, Indrapuram, Ghaziabad, UP - 201014. Email ID: ip.sksinghal66@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Correspondence Address: 332 & 333, 3rd Floor, Somdatt Chamber-II, Bhikaji Cama Place, New Delhi-110066 Email ID: coromandel.cirp@gmail.com
11	Last date for submission of claims	July 5, 2025

Notice is hereby given that the National Company Law Tribunal, Allahabad Bench, has ordered the commencement of liquidation of the **M/s. Coromandel Agrico Private Limited** on **June 05, 2025**.

The stakeholders of **M/s. Coromandel Agrico Private Limited** are hereby called upon to submit their claims with proof on or before July 05, 2025, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.


Mr. Sushil Kumar Singhal

Date: **June 09, 2025**
Place: **Ghaziabad.**

Liquidator of M/s **Coromandel Agrico Private Limited**
Registration No. IBBI/IPA-001/IP-P-01655/2019-2020/12536
AFA valid upto: 31.12.2025

